## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 67(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

Reelfrond will ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Mr. Ravindra Pimplikar

M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## T.C.P. No. 67/397-398/CLB/MB/MAH/2013

- 1. The Learned Representative of the Petitioner is present.
- 2. He stated that he has been communicated by the Learned Counsel of the Respondent that due to personal reason, he is unable to attend the Court today.
- It has also been stated that one Application bearing M.A. No. 496/2017 is yet to 3. be listed for hearing.
- 4. Under the circumstances the Petition as well as the Application to be listed for hearing on 01.02.2018. The party present undertakes to intimate the next deate of hearing to the other side.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

07.12.2017

₁Sd/-M.K. SHRAWAT Member (Judicial)